

**Central Administrative Tribunal
Principal Bench**

OA No.1268/2017

New Delhi, this the 23rd day of July, 2018

**Hon'ble Ms. Nita Chowdhury, Member (A)
Hon'ble Mr. S.N. Terdal, Member (J)**

Prateek Kumar,
Age- 23 years, Designation- Warden Group C,
S/o Shri Surender Kumar,
R/o H.No. 85-A, Gali No.4,
Gautam Colony, Narela,
Delhi-110040.

...Applicant

(By Advocate : Shri Ravi Kant Jain)

Versus

1. Govt. of N.C.T. of Delhi,
Through the Chief Secretary,
5th Floor, Delhi Sachivalaya, New Delhi.
2. Delhi Subordinate Services Selection Board,
Through its Chairman,
Govt. of NCT of Delhi, F-18, Karkardooma,
Institutional Area, Delhi-92.
3. The Director General of Prisons,
Prison Head Quarter,
Near Lajwanti Garden Chowk,
New Delhi.

...Respondents

(By Advocate : Ms. Harvinder Oberoi)

ORDER (ORAL)

Ms. Nita Chowdhury, Member (A)

Learned counsel for applicant Shri R.K. Jain appears and informs that the applicant seeks to withdraw this OA, as he has

already joined employment somewhere else. Accordingly, the request is accepted and the OA is dismissed as withdrawn. No costs.

(S.N. Terdal)
Member (J)

(Nita Chowdhury)
Member (A)

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